

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 858/252/HDB/2018
NAME OF THE COMPANY	Grenix Projects Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Grenix Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>D. V. HASINDRA</i>	<i>PC</i>	<i>cmhanitha@gmail.com</i> <i>9989446236</i>	<i>Hasind</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Rajeev Ratna on behalf of</i> <i>B. Sithender Case</i>	<i>Adv</i>	<i>9533631522</i>	<i>Rajeev Ratna</i>

ORDER

PCS for the Applicant and Counsel for the Respondent (RoC) are present / heard in part. Put up the matter for further hearing on 03.10.2018.

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MEMBER JUDICIAL